

. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.27 OF 2026 EZ**

SHRI BASUDEB BHATTAAPPLICANT

-V E R S U S-

STATE OF ODISHA & ORS.RESPONDENTS

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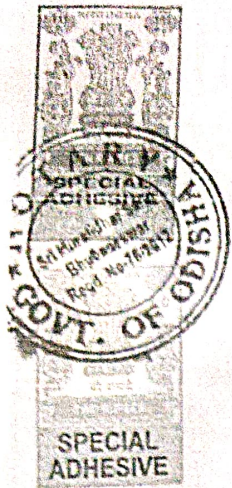
DATED: 21/4/2026. BY THE APPLICANT THROUGH,
PLACE: CUTTACK


PRABIR KUMAR PRADHAN

Enr. No.D-517/1987

Mob:-8456948905

Email:-prabirkpradhan61@gmail.com



BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.27 OF 2026 EZ

SHRI BASUDEB BHATTAAPPLICANT

-VERSUS-

STATE OF ODISHA & ORS.RESPONDENTS

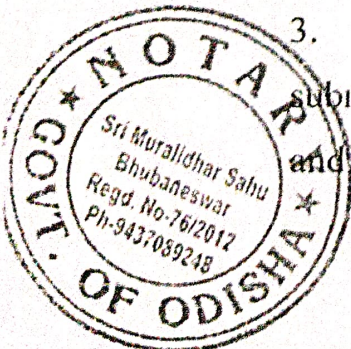
ADDITIONAL AFFIDAVIT BY APPLICANTS

M
21/4/2026
Sri Muralidhar Sahu
Notary, Bhubaneswar
Bhubaneswar-14
Regd. No-76/2012

I, Shri Basudeb Bhatta, President, Bhubaneswar Unnayana Parishad, 'A Unit of Aama Janata Adhikar' S/o.Late Subal Chandra Bhatta, At-226, Kharvel Nagar, Unit-III, Bhubaneswar- 751001, Odisha, do hereby solemnly affirm and state as follows:

1. That, I am the Applicant in this Original Application and being conversant with the facts & circumstances of the case competent to swear the present affidavit.
2. That, the present affidavit has been necessitated to bring on to record the latest E.C compliances as submitted by this applicant with the Appropriate Authority for the just, complete and effective adjudication of the lis involved in the present case.
3. That, the Appropriate Authority has acknowledged the submission of the compliance report as made by this applicant and the same acknowledgement herewith.

(Copy of the RTI application and compliance report are annexed herewith as Annexure-5 Series)




70

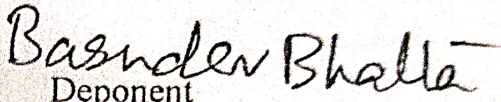
3

4. That, the Applicants humbly carves leave of this Hon'ble Tribunal to file any further affidavit (s) as and when required by this Hon'ble Tribunal for just and effective adjudication of this case.

5. That, the facts stated above are true to the best of my knowledge and belief.

Identified by


Advocate


Deponent

CERTIFICATE

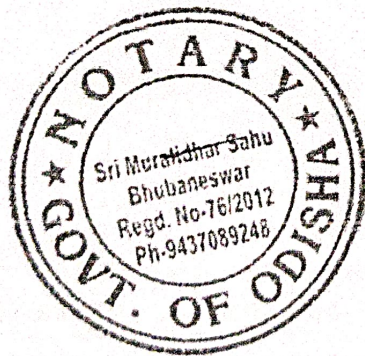
Certified that due to want of cartridge papers thick and durable plain papers have been used.

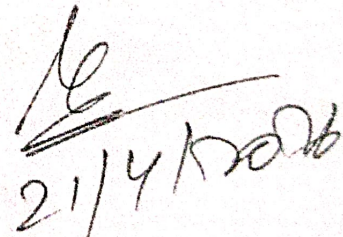
Cuttack

Date: 21/4/2026

Advocate

For Applicant




21/4/2026
Sri Muralidhar Sahu
Notary, Bhubaneswar
Bhubaneswar-14
Regd. No-76/2012

5875/FE/26

16/3/26

4

RTI

URGENT/Speed Post

GOVERNMENT OF ODISHA
FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

No. FE-RTI-RTI-0074-2026 5975 / FE&CC. Date, 12 MAR 2026

From,

Sri Menmath Kumar Nayak,
Under Secretary to Government & PIO (Nodal).

To,

The PIO (N), General Administration & Public Grievance Department,
The PIO (N), Revenue & Disaster Management Department,
The PIO (N), Housing & Urban Development Department,
The PIO, Protection and Conservation Section,
The PIO, Environment Wing,
Forest, Environment and Climate Change Department

Sub: Transfer of RTI application dtd. 06.03.2026 of Sri Basudeb Bhatta.

Sir,

I am directed to transfer herewith the RTI application dtd. 06.03.2026 of Sri Basudeb Bhatta along with its enclosures u/s-6 (3) of RTI Act, 2005 and to request that available information, pertaining to your Office/Branch, may please be supplied to the applicant directly under intimation to RTI Cell (Nodal) of this Department.

In case the matter is related to any office or any Public Authority under the Administrative Control of this Department or any other Public Authority of other Department / Office, the RTI application may be transferred to the said PIO of said Section or Authority directly under Sec-6 (3) of RTI Act, 2005 for taking further follow up action at their end under intimation to RTI Cell (Nodal) of this Department.

Yours faithfully,

M.K.
12/03/26

Under Secretary to Government & PIO (Nodal).

By Speed Post/email-office.bhatt@gmail.com

Memo No. 5976 /FE & CC, Date 12 MAR 2026

Copy forwarded to Sri Basudeb Bhatta, S/o- Late Subal Charan Bhatta At-226, Kharavel Nagar, Unit-3, Bhubaneswar-751001, Mob-9337121064, Odisha for information with reference to his RTI application dtd. 06.03.2026.

The Applicant is requested to make all further contact/correspondence in this connection with the above PIO concerned and receive the required information if available with them.

M.K.
12/03/26

Under Secretary to Government & PIO (Nodal).

True Copy Attested

[Signature]
Advocate



16.03.2026

1/2/11

~~16~~ 5

Memo No.

/ dated

Copy forwarded to the RTI Cell (Nodal), FE & CC Department for information with reference to his letter No. FE-PRO-RTI- 0007-2026. 6652/FE&CC, dated 20.03.2026.

Public Information Officer

20.03.2026

RTI - 11/03/2026

6

RTI/Urgent

GOVERNMENT OF ODISHA
FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

No. FE-PRO-RTI-0007-2026 6652 / FE&CC, Date 20 MAR 2026

CF Nodal
V. Bhatta
24.3.2026

From: Sri Manmath Kumar Nayak, OSS
Under Secretary to Government and PIO

To: The PIO, O/o the PCCF & HoFF, Odisha, Bhubaneswar,
The PIO, O/o the DFO, City Forest Division, Bhubaneswar.

Sub: - Transfer of RTI application dated 06-03-2026 of Sri Basudeb Bhatta u/s 6(3) of RTI Act, 2005.

Sir,

I am directed to transfer herewith the copy of the RTI application dated 06-03-2026 of Sri Basudeb Bhatta u/s 6(3) of RTI Act, 2005 and to say that the information sought for in the RTI application at Point No. 'g' pertaining to protection matter may please be provided to the applicant directly, following the provision of the RTI Act, 2005, under intimation to this Department.

In case the matter is related to any Office or any Public Authority under the administrative control of this Department or any other Public Authority of other Department, the RTI application may be transferred to the said PIO of the said Authority, directly, under Section 6 (3) of RTI Act, 2005, for taking further follow up action at their end under intimation to RTI Cell (Nodal) of this Department.

The applicant is being informed accordingly

Yours Faithfully,

M. K. Nayak
20/03/26

Under Secretary to Government & PIO
Dt. 20 MAR 2026

Memo No. 6653 / FE&CC,

Copy forwarded to Sri Basudeb Bhatta., S/O-Late Subal Charan Bhatt, At-226, Kharavel Nagar, Unit-3, Bhubaneswar-751001, Mob-9337121064, Odisha for information with reference to his RTI application dtd, 06-03-2026.

M. K. Nayak
20/03/26

Under Secretary to Government & PIO
Dt. 20 MAR 2026

Memo No. 6654 / FE&CC,

Copy forwarded to the Under Secretary, PIO(Nodal) ,RTI Cell, F. E & CC Department with reference to their letter No.5975/FE&CC dated-12.03.2026.

M. K. Nayak
20/03/26

Under Secretary to Government & PIO



True Copy Attested

A. K. Nayak

64 7

RTI MATTER/URGENT



STATE FOREST HEADQUARTERS, ODISHA, OFFICE OF THE
PRINCIPAL CHIEF CONSERVATOR OF FORESTS, ODISHA, ARANYA
BHAWAN, CHANDRASEKHARPUR, BHUBANESWAR- 23.

Letter No. 6440 /RTI-112/26
Dated, Bhubaneswar, the 24th March, 2026

From, Smt. Kshama Sarangi, OFS-I(SAG),
Public Information Officer,
O/o the PCCF & HoFF, Odisha,
Bhubaneswar.

103 25/3 To.

The PCCF (Nodal)-cum-referred PIO, O/o the PCCF &
HoFF, Odisha, Bhubaneswar.

Sub: Transfer of RTI application dated 06.03.2026 of Sri
Basudeb Bhatta u/s 6(3) of RTI Act, 2005.

Sir,

With reference to the subject cited above, I am to enclose
herewith a copy of RTI application dated 06.03.2026 of Sri Basudeb Bhatta
along-with its enclosures as received from the Under Secretary to
Government & PIO, FE&CC Deptt., u/s 6(3) of RTI Act, 2005 vide their
letter No. 6652/FE&CC, dated 20.03.2026 for kind reference and needful
action.

It is therefore, requested to please furnish the relevant
information as sought for by the applicant in respect of your wing to the
undersigned within a week positively for onward transmission of the same
to the applicant timely.

Encl.: As above, (7 pages).

Yours faithfully,

K Sarangi
Public Information Officer
/ dated 24.3.26

Memo No

Copy forwarded to Sri Basudeb Bhatta, S/o- Late Subal
Charan Bhatta, Plot No. 226, Kharavel Nagar, Unit- 3, Bhubaneswar,
Khordha, Odisha, Pin- 751001, Mob- 9337121064 for information with
reference to his RTI application dated 06.03.2026.

Received on 24.3.26

True Copy Attested
[Signature]
Advocate

Public Information Officer

P.T.O.

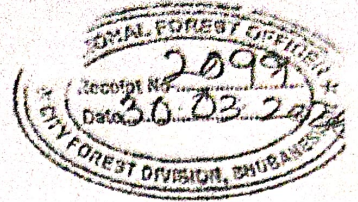


STATE FOREST HEADQUARTERS, ODISHA
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS & HoFF
PLOT NO. GD-2/12, ARANYA BHAWAN, CHANDRASEKHARPUR
BHUBANESWAR-751023

E-mail:- nodal.pccfodisha@gmail.com

Memo No. 6530 /9F (RTI) - 333/2026

Dated. Bhubaneswar the 25th March' 2026



To

The Public Information Officer
DFO, City Forest Division / DFO Chandaka(WL) Division

Sub: Transfer of RTI Application dated 06.03.2026 of Sri Basudeb Bhatta, S/o Late Subal Charan Bhatta, Plot No. 226, Kharavel Nagar, Unit-3, Bhubaneswar, Dist-Khordha, Odisha, Pin-751001 received from PIO (RTI Cell), O/o PCCF & HoFF, Odisha vide File No. RTI-112/2026 dated 24.03.2026.

Enclosed, please find herewith a photocopy of Letter No. 6440 / RTI-112/2026 dated 24.03.2026 received from PIO, RTI Cell, O/o PCCF & HoFF, Odisha with its enclosures (total nine pages) for information and reference.

In this context, I am directed to request you to supply the point wise information (a to h) available with you directly to the applicant (Sri Basudeb Bhatta) realizing requisite fees as per Rule. This may be treated as transfer of RTI Application under Section 6 (3) of RTI Act, 2005 and information may be furnished to the applicant within the time frame as prescribed in the Act and the same may also be intimated to the PIO, RTI Cell, O/o PCCF & HoFF, Odisha as per the RTI Act, 2005.

Encl:- As above (nine pages)

[Signature]
25/3/2026
ACF (Nodal)

O/o PCCF & HoFF, Odisha

Memo No. 6531 /DI. 25-03-2026.

Copy forwarded to the RCCF, Bhubaneswar Circle for information and necessary action.

[Signature]
25/3/2026
ACF (Nodal)

O/o PCCF & HoFF, Odisha

By Regd Post

Memo No. 6532 /Dt. 25-03-2026

Copy forwarded to Sri Basudeb Bhatta, S/o Late Subal Charan Bhatta, Plot No. 226, Kharavel Nagar, Unit-3, Bhubaneswar, Dist-Khordha, Odisha, Pin-751001 for kind information with reference to Memo No. 6441 / RTI-112/2026 dated 24.03.2026 of PIO, RTI Cell, O/o the PCCF & HoFF, Odisha.

[Signature]
25/3/2026
ACF (Nodal)

O/o PCCF & HoFF, Odisha

Through E-mail

Memo No. 6533 /DI. 25-03-2026.

Copy forwarded to the PIO, RTI Cell, O/o PCCF & HoFF, Odisha for information and necessary action with reference to her Letter No. 6441 / RTI-112/2026 dated 24.03.2026.

[Signature]
25/3/2026
ACF (Nodal)

O/o PCCF & HoFF, Odisha

True Copy Attested

[Signature]
Advocate

[Signature]
25/03

o/c



69 9

STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY, ODISHA
SRF-2/1, Unit-IX, Bhubaneswar-751022, Tel: 0674-3510075, Email: seiaaodisha@gmail.com
(A statutory body constituted by Ministry of Environment, Forest & Climate Change under
Environment (Protection) Act, 1986)

Letter No. 3252/SEIAA

Dated 08.04.2026

To

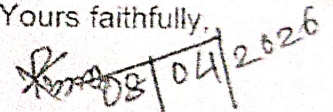
Sri Basudeb Bhatta,
S/o-Late Subal Charan Bhatta,
At-226, Kharavel Nagar, Unit-3, Bhubaneswar

Sub: RTI application (Transferred) of Sri Basudeb Bhatta, received by SEIAA on dated 04.04.2026 under RTI Act, 2005.

Sir,

In inviting a reference to the above subject, I am directed to say that a copy of Right to Application (RTI) of Sri Basudeb Bhatta has been received by this Office on dated 04.04.2026. This is to inform you that the specific information sought against Serial No. 5(c) in regard to environmental clearance and other document of Capital Redevelopment Project at Unit-II, Ashok Nagar, Bhubaneswar (Ac 43.77 decimal earmarked area, including Ac. 3.000 decimal approved for "Atithi Bhawan") is not available in this office.

Yours faithfully,

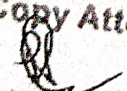

08/04/2026

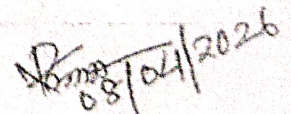
ES & PIO

Copy forwarded to

1. The Registrar, State Information Commission, Odisha, Block No. B-1, Toshali Bhawan, Satyanagar, Bhubaneswar for information.
2. Shri Bijaya Kishor Bhujabala, OSS, Under Secretary to Government & PIO, Environment Wing, F, E & CC Deptt., Govt. of Odisha for information with reference to letter no. 7466 /FE&CC dated 04.04.2026.

True Copy Attested


Advocate


08/04/2026

ES & PIO



OFFICE OF THE DIVISIONAL FOREST OFFICER & WILD LIFE WARDEN
CITY FOREST DIVISION, AT/PO- GREENPARK NURSERY SAHEEDNAGAR,
BHUBANESWAR-751 007 TEL/FAX-(0674)2548836, E. Mail: dfocity@gmail.com

Memo No. 2297 /3F/ (Lease) /2026
Dated, Bhubaneswar the 10 April' 2026.

To,

Sri Basudeb Bhatta,
S/o-Late Subal Charan Bhatta,
Plot No.226, Kharavel Nagar,
Unit-3, Bhubaneswar,
Dist- Khordha, Odisha,
Pin-751001

Sub:

RTI Application dtd. 06.03.2026 of Sri Basudeb Bhatta, S/o- Late Subal Charan Bhatta, Plot No.226, Kharavel Nagar, Unit-3, Bhubaneswar, Khordha, Odisha u/s-6 (3) of RTI Act, 2005.

Ref:

Memo No.6532 dtd. 25.03.2026 of the ACF (Nodal), O/o the Principal Chief Conservator of Forests & HoFF, Odisha.

Sir,

The information sought in connection to your RTI application received on dated. 30.03.2026 under section-6(3) of RTI Action 2005 in respect to City Forest Division is Nil as no Capital Redevelopment Project at Unit-II. Ashok Nagar, Bhubaneswar has been received in this Division.

10-4-2026
Public Information Officer-cum-
Asst. Conservator of Forests
City Forest Division Bhubaneswar

Memo No. 2298 date. 10.04.2026

Copy forwarded to the RCCF, Bhubaneswar Circle, Bhubaneswar for information and necessary action with reference to Memo No. 6531 dt. 25.03.2026 of ACF O/o PCCF & HoFF, Odisha.

10-4-2026
Public Information Officer-cum-
Asst. Conservator of Forests
City Forest Division Bhubaneswar

Memo No. 2299 date. 10.04.2026

Copy forwarded to the PIO, RTI Cell, O/o PCCF & HoFF, Odisha for information and necessary action with reference to your Office Memo No. 6533 dt. 25.03.2026.

10-4-2026
Public Information Officer-cum-
Asst. Conservator of Forests
City Forest Division Bhubaneswar

Memo No. 2300 date. 10.04.2026

Copy forwarded to the ACF (Nodal) O/o PCCF & HoFF, Odisha for information and necessary action with reference to your Office Memo No. 6530 dt. 25.03.2026.

True Copy Attested

[Signature]
Advocate

10-4-2026
Public Information Officer-cum-
Asst. Conservator of Forests
City Forest Division Bhubaneswar



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BHUBANESWAR DEVELOPMENT AUTHORITY
AKASH SHOVA BUILDING,
PANDIT JAWAHARLAL NEHRU MARG, BHUBANESWAR - 751001
PABX No.0674-2392801, 2390998 & 2396137 FAX No.0674-2390633/2390088

No. 7523 /BDA ,Bhubaneswar,
Misc- BP-RTI-78/26

Dated 10.04.2026.

To

Sri.Basudeb Bhatta,
S/o-late Subal Chandra Bhatta
Plot No.226, Kharavela Nagar,
Unit-3, Bhubaneswar.
(E-Mail ID- office.bhatt@gmail.com).

Sub: Supply of information under RTI Act-2005.

Sir,

With reference to your RTI application dtd.06.03.2026 on the subject cited above I am to intimate that the information/documents regarding the Capital Redevelopment Project at Unit-II ,Ashok Nagar ,Bhubaneswar is not available with Planning Section of BDA.This Section has no information regarding preparation of Capital Redevelopment Project.

This is for your information.

Yours faithfully,

Dinkar Mahanty
AP-Cum-PIO, Planning 10/4/26
BDA, Bhubaneswar

Memo No _____ /BDA, Bhubaneswar,

Dated _____

Copy to Nodal Officer(RTI),BDA wrt letter no.5074/BDA dtd.09.03.2026 & Letter No.6410/BDA dtd.25.03.2026 for information.

Dinkar Mahanty
AP-Cum-PIO, Planning 10/4/26
BDA, Bhubaneswar

True Copy Attested
M
Advocate

~~57~~ 12

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Annexure-1

i. Particulars of the information solicited :

Detailed information/documents regarding the Capital Redevelopment Project at Unit-II, Ashok Nagar, Bhubaneswar (Ac. 43.77 decimal earmarked area, including Ac. 3.000 decimal approved for "Atithi Bhawan"). Reference: RTI reply from GA & PG (Land) Deptt. vide Memo No. 33976/CA dated 09-10-2025 in response to my RTI dated 01.08.2025.

ii. The period to which the information relates : From 2024 to 2025

iii. Specific details of information required (point-wise):

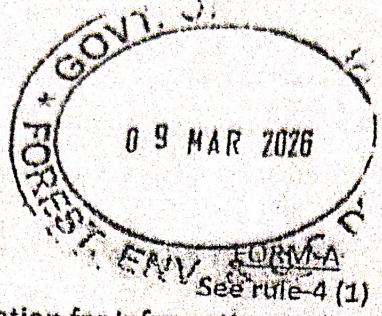
- a. BDA / BMC is responsible (fully/partially) for approval/preparing the DPR, master plan, zoning plan, or any planning document for the said Capital Redevelopment Project. If BDA is not doing, then name/address of the concerned authority/PIO preparing it.
- b. Certified copies of the approved/final DPR (or extracts relevant to Unit-II, housing, mixed-use, Atithi Bhawan). If not finalized, status, timeline, and copies of drafts/interim reports.
- c. Details of implementing/executing agencies (BDA, BMC, BSCL, H&UD, OBCC, GA & PG Deptt., consultants, etc.).
- d. Proposed land use/zoning plan for Ac. 43.77 decimal area (breakdown of allocation, building heights, FAR, ground coverage, setbacks, etc.).
- e. Details of public consultations/hearings conducted/proposed, with copies of notices, minutes, objections/responses.
- f. Estimated total project cost, funding sources, and phased implementation timeline (start, milestones, completion).
- g. Total trees existing in these land and any survey made, total numbers of trees will be cutting for this project.
- h. Any permission or clearance like Environment Clearance, CTE from Odisha State Pollution Control Board required for this project, already applied or already obtained, plz details.

Banudes Bhatta
Full Signature of the Applicant
226, Kharavel nagar, unit-3, BBSR
Phone - 9337121054

58 13

MR No-R-2065775

CENTRAL CELL
R.T. I. APPLICATION
AVOID DELAY



SL No: 169/R7J
06/03/26
G268/T1/26
10/3/26

Application for Information under section 6(1) of the Act

To,
The Public Information Officer,
Dept of Forest and Environment
Govt of Odisha

- 1. Full name of the applicant : Basudeb Bhatta
- 2. Father/Spouse name : Late Subal Charan Bhatta
- 3. Correspondence Address : 226, Kharavel, nagar unit -3 Bhubaneswar
- 4. Particulars in respect of identity of the applicant : Aadhar copy 951001
- 5. Particulars of information solicited
- i. Subject matter of information : Enclosed in Annex -1
- ii. The period to which the information related : From 2025
- iii. Specific details of information required :
- iv. Whether information is required by post or in person : In person / authorized Person / e- maili
(The actual postal charges shall be included in proving information)
- v. In case by post (Ordinary, registered or speed) : By Hand / person/ soft copy taken by us
- 6. Address to which information will be sent & in which form : E- mail - office.Bhatt@gmail.com
- 7. Has the information provided earlier : No
- 8. In this information not made available by the public authority : Yes
- 9. Do you agree to pay the required fee : Yes
- 10. Have you deposited application fee (If yes details of such deposit) : Rs. 10/- cash / MR No-R-2065775
- 11. Whether belong to BPL category, have you furnished the proof of the same : No Dt - 06.03.2026

Place: Bhubaneswar
Date: 06.03.2026

Basudeb Bhatta
Full Signature of the Applicant
226, Kharavel nagar, unit-3, BBSR
Phone - 9337121064

True Copy Attested

[Signature]
Advocate

157 14

Memo No. 1308 /HUD.

Date: 16.01.2026

Copy forwarded to the OSD to the Chief Secretary, G.A. & P.G. Department, Odisha w.r.t. their OSWAS Diary No.073888, dated 06.12.2025 for kind information of the Chief Secretary, Odisha.

[Signature]
15.1.26

Under Secretary to Government

E-Mail

Memo No. 1309 /HUD.

Date: 16.01.2026

Copy forwarded to Prabir Kumar Pradhan, Advocate, D-517 / 1987, Odisha High Court, At- SB-34, Arya Village, Dum Duma, Phase- IV, Bhubaneswar - 751019, E-mail-(prabirkpradhan61@gmail.com) for information and necessary action.

[Signature]
15.1.26

Under Secretary to Government



Government of Odisha
Housing & Urban Development Department
3rd floor, Kharavel Bhavan, Unit-V, Bhubaneswar, PIN:751001

File No.: HUD-DIR-PG-0016-2026 Letter No.: 1307 Date 16.01.2026

From

Sri J. Durjyodhan Patro
Under Secretary to Government

To

The Commissioner, Bhubaneswar Municipal Corporation

Sub: Grievance petition dated 03.12.2025 of Prabir Kumar Pradhan, Advocate regarding expressing deep concern about the Capital Redevelopment Project at Unit-II, Bhubaneswar in general without statutory clearances & apprehension about felling/cutting of trees around one lakh in the proposed project area thereby violating due process of law.

Sir,

In inviting a reference to the subject cited above, I am to enclose herewith a copy of the grievance petition dated 03.12.2025 of Prabir Kumar Pradhan, Advocate received from Office of the Chief Secretary, G.A. & P.G. Department, Odisha, for your kind information and necessary action within the purview of law under intimation to this Department and the petitioner.

Yours faithfully,

[Signature]
15.1.26

Under Secretary to Government

True Copy Attested

[Signature]
Advocate

(P.T.O)



ANNEXURE : 5

16

STATE FOREST HEADQUARTERS, ODISHA
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS,
ARANYA BHAWAN, CHANDRASEKHARPUR, BHUBANESWAR-23
Mail - psm.pccfhoff@odisha.gov.in

Memo. 25987 PCCFO-PSM-PG-0007-2025-160/2020
Dated, Bhubaneswar 29th December 2025

To
The Divisional Forest Officer
City Forest Division

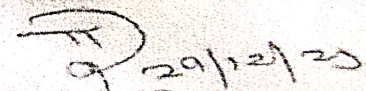
Sub: - Grievance petition of Sri Prabir Kumar Pradhan, Advocate.

Ref: - Diary No. 073902 dt 06.12.2025 of the O/o the Chief Secretary Odisha

I am directed to enclose a copy of the letter under reference on the grievance petition of Sri Prabir Kumar Pradhan, Advocate which is self-explanatory.

It is therefore requested to enquire into the matter and take necessary action in this regard. Submit an Action taken Report to this office at the earliest.

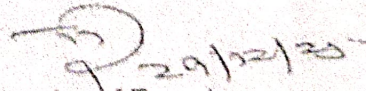
Encl. - As above


Dy. Conservator of Forests
(P&SM)

Memo No. 25988 dt. 29-12-2025

Copy forwarded for information and necessary action to:-

1. The Regional Chief Conservator of Forests, Bhubaneswar.
2. Sri Prabir Kumar Pradhan, Advocate, SB 34, Arya Village, Dumduma, Phase-IV, Bhubaneswar-751019(By Post).


Dy. Conservator of Forests
(P&SM)

True Copy Attested


Advocate



PCCFO-PSM-PG-0007-2025/01/2025